

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
18-10-2024 AT 10:30 AM**

**CP No. 17/241/ HDB/2024
AND
IA (CA) 99 & 247/2024 in CP No. 17/241/ HDB/2024
u/s. 241 of Companies Act, 2013**

IN THE MATTER OF:

Dr. Mudumala Issac Abhilash

...Petitioner

AND

Doctor Thoughts Pvt Ltd & 04 others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

O R D E R

CP No. 17/241/ HDB/2024

Learned counsels for both sides present through Video Conference.

For hearing, call on 04.11.2024.

IA (CA) 99/2024

Call on 04.11.2024.

IA (CA) 247/2024

Rejoinder not filed, despite availing sufficient opportunity. However, at request we grant one week time as a last chance. Call on 04.11.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)